HIGH COURT OF JAMMU AND KASHMIR & LADAKH

(Office of the Registrar General at Srinagar)

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Subject: Revision of allowances and amenities in favour of Judicial Officers in terms of recommendations of Second National Judicial Pay Commission- Issuance of instructions regarding drawal of arrears.

Corrigendum

Vide Order No. 1532 of 2024/RG dated 14.10.2024 issued under endorsement No. 45730-45/RG/GS dated 14.10.2024 certain instructions regarding the subject cited above certain instructions were issued for adherence by all concerned.

In this regard, please read **"date of said order and the date of endorsement under which it was issued"** as '**15.10.2024**' instead of 14.10.2024, which was mentioned inadvertently.

By Order

Addl. Registrar (Adm)

No.: _46691 - 706_/RG/GS   **Dated:** _19-10-2024_

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh for information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
3. Director, J&K Judicial Academy, Jammu/Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Jammu/Srinagar;
5. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K;
9. Secretary, Department of Law and Justice, UT of Ladakh
         ....*for information.*
10. Director General, Accounts and Treasuries, UT of J&K for information and with the request that the Treasury Officers may be instructed to project the demand of the Judiciary separately so that arrears are disbursed within the timeline prescribed by the Hon'ble Supreme Court i.e. by 19.10.2024.
11. Director Finance, High Court of J&K and Ladakh, Main Wing, Srinagar;
12. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
         ....*for information and necessary action.*
13. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
14. Order File.

Addl. Registrar(Adm)